



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

11/01/2019

O.A./260/586/2013

COUNTER NOT FILED.

MINAKSHI SAHOO

-V/S-

M/O YOUTH AFFAIRS & SPORTS

ITEM NO: 10

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: None

Notes of The Registry	Order of The Tribunal
	List revised. None appeared for the applicant. On 21.12.2018 also no one was present on behalf of the applicant.
	None appeared for the respondents.
	It seems that the applicant has lost interest to pursue this case.
	Accordingly the OA is dismissed in default. No order as to costs.
	<p>( GOKUL CHANDRA PATI) MEMBER (A)</p> <p>I.Nath</p>

